

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 09
Dated Guwahati, the 2nd February, 2017

In partial modification of the Notification No. 64 dated 18th November, 2016, Hon'ble the Chief Justice has been pleased to include the following subjects also to be dealt with by the "*Committee for dealing with all matters relating to Officers and Staff of the High Court Principal Seat and Outlying Benches*"

- (i) *Recruitment (Principal Seat); and*
(ii) *Reservation of posts for direct recruitment.*

By Order,

Sd/- H.K. Sarma,

REGISTRAR GENERAL

Memo No. HC. III - 23/ 2013/ 3894 / G, Dated 2nd February, 2017

Copy to:-

- 1) The Registrar (Admn. / Judl. / Vig. / Estt.), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 7) The Admn. Officer (Judl.), _____ Section, Gauhati High Court, Guwahati.
- 8) The System Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The P.S. to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
- 10) The P.S. to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
- 11) The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
- 12) The P.S. to Hon'ble Mr./Mrs. Justice _____ Gauhati High Court, Guwahati.
- 13) The C.A. to the Registrar General, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

2/2/17